

HIGH COURT OF ANDHRA PRADESH

Writ Petition No. 15968 of 2024

PROCEEDING SHEET

Sl. No.	Date	ORDER	OFFICE NOTE
01.	30.07.2024	<p><u>RC, J</u></p> <p>Issue notice to respondent Nos.1 and 3.</p> <p>Post the matter on 22.08.2024.</p> <p>Learned Advocate General reported that he is representing the 2nd respondent.</p> <p>Learned counsel for the petitioner is permitted to take out personal notice on respondent Nos.1 and 3 through Registered Post with Acknowledgment Due and file proof of service in the Registry.</p> <p>TJN</p> <p style="text-align: right;"><u>RC, J</u></p>	